

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 14th September, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

IT IS NOTIFIED THAT THE BENCH SHALL ASSEMBLE AT 10.00 A.M. ON 15.09.2017

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 539/2017 (M.A. No. 1094/2017)	Kasim Khan Vs. State of Odisha & Ors.	Bisla & Co. for applicant
2.	Original Application No. 541/2017	S. K. Mansukhani Vs. Member Secretary, DPCC & Ors.	Mr. Ankit Roopanwal & Sudakshina Rathore, Advs. for Applicant
AFTER NOTICE			
3.	Original Application No. 492/2017	Abhisht Kusum Gupta Vs. Ministry of Urban Development & Ors.	Mr. Abhisht Kusum Gupta, Applicant in person Mr. B. V. Niren, Adv. for CGWA
4.	Original Application No. 505/2017	Mahendra Bohra Vs. State of Rajasthan & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
5.	Original Application No. 517/2017	M/s Caravan Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv.
6.	Original Application No. 518/2017	M/s Danish Leather Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv.
7.	Original Application No. 519/2017	M/s Evergreen Enterprises Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv.
8.	Original Application No. 520/2017	M/s Ashu Charm Udyog Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. B. V. Niren, Adv.
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP

10.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA Mr. Amarjit Singh, Adv. for R-7 to 9
11.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
12.	Original Application No. 386/2017	Rear Admiral A P Revi IN (Retd.) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person Ms. Sakshi Popli, Adv. for R-1 Mr. Kush Sharma, Adv. for R-2 & 3
13.	Original Application No. 415/2017	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Shivshankar Swami, Adv. for R-11 Mr. J. W. Marriott, Adv. for R-12 Mr. O. P. Sharma, Adv. for R-16 Mr. Dheeraj P. Deo, Adv. for R-17 Mr. Ayush Agarwal, Adv. for R-19
FOR HEARING			
14.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Sharad Chauhan, Adv. for R-3 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Kamal Jeet Singh, AAG for R-7 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
15.	Original Application No. 324/2015 (M.A. No. 184/2016 M.A. No. 467/2016 & M.A. No. 1092/2017)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Ms. Radhika Dwivedi, Adv. for Applicant in M.A. No. 1092/2017

16.	Original Application No. 85/2016 (M.A. No. 436/2016 & M.A. No. 1091/2017)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Ms. Radhika Dwivedi, Adv. for Applicant in M.A. No. 1091/2017
17.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
18.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Mukesh Kumar Verma, Adv. for State of UP Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
19.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.

20.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016, M.A. No. 528/2017 & M.A. No. 959/2017)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Sumit Pushkarna, Adv. for DJB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
21.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
22.	Execution Application No. 35/2016 IN Original Application No. 349/2016	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Mukesh Kumar Verma, Adv. for UP Mr. Sanjay Kumar Visen, Adv. for R-2 Mr. Neeraj Bhardwaj, Adv. for R-3 Mr. Maheen Pradhan, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB
23.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 320/2017)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Dr. Abhishek Atrey, Adv.
24.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Sandeep Singh, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
25.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Adv. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway

26.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Sharad Chauhan, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj Sachan, Adv. Ms. Reena Singh, AAG Mr. Arun Kumar Singh, Adv. for R-7
27.	Execution Application No. 26/2017 IN O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF
28.	Original Application No. 289/2017 (M.A. No. 766/2017 & M.A. No. 866/2017)	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Ms. Divya Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGWA Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Krishna Kumar Singh, Adv. for MoEF
29.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016) (PH)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC

Date : 14th September, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
30.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016) (PH)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. P. K. Agrawal, Adv.
31.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017) (PH)	Lt. Col. (Retd.) Sarvadhan Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED